

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (CAA) No.14/Chd/Pb/2017

In the matter of:

Malwa (Ludhiana) Motor Finance Limited.

....Petitioner/Transferor Company.

And

Amrit Hire Purchase Ltd.

....Petitioner/Transferee Company.

Present: Mr.Rajeev K.Goel, Advocate for petitioner companies.
Ms.Amarpreet Kaur, STA for Official Liquidator,
Chandigarh & Regional Director, Northern Region,
Ministry of Corporate Affairs, New Delhi.

Due to paucity of time, the matter could not be taken up
today. List the matter on 19.01.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 21, 2017.
Ashwani